

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

Un-Starred Question no. 1121
To be answered on 24.07.2026

POSHAN Tracker App

1121. Smt. Priyanka Gandhi Vadra:

Will the Minister of WOMEN AND CHILD DEVELOPMENT
be pleased to state:

- (a) whether the Government has taken cognisance of reports of eligible pregnant women and lactating mothers and children being denied Take Home Ration (THR) under Saksham Anganwadi and POSHAN-2.0 due to errors in Facial Recognition system (FRS), Aadhaar e-KYC and OTP failures in the POSHAN Tracker App, if so, the details thereof;
- (b) the details of eligible beneficiaries who have not received THR since FRS and OTP verification were mandated in July 2025, along with the reasons for such failures, State/UT-wise;
- (c) whether the Government is aware of the challenges faced by Anganwadi workers (AWWs) due to the additional digital tasks mandated under POSHAN Tracker App, if so, the details thereof and the action taken to address the same; and
- (d) whether measures are being taken to provide training and support to AWWs to enable the effective use of the POSHAN Tracker App, if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

(a) to (d): Under Mission Saksham Anganwadi and Poshan 2.0, the 'Poshan Tracker' digital application has been rolled out as an ICT based governance tool for monitoring and tracking of all activities in the Anganwadi Centres (AWCs), Anganwadi Workers (AWWs) and beneficiaries on defined indicators. It has facilitated monitoring and tracking of near real time activities at nearly 14 lakh AWCs in the whole country.

To address network-related issues such as low or no internet connectivity in some areas while conducting e-KYC and Face matching under Facial Recognition System, (FRS) on Poshan Tracker for Take-Home Ration (THR) distribution, the application provides functionality to conduct face

matching in offline mode. OTP for e-KYC and Aadhar face matching has to be taken ONCE in entire life cycle of the beneficiary. It creates ease of living for the beneficiaries to avail the Anganwadi services even when network or server issues are present. For further ease of receiving benefits of THR, Nominee Module has been introduced in the application for Pregnant Women, Lactating Mothers, and Adolescent Girls. If due to any reason, the registered beneficiary is unable to visit the Anganwadi Centre to receive their THR through FRS, she can nominate a person on her behalf to receive her THR.

As per Poshan Tracker data, e-KYC and face matching of the beneficiaries for THR distribution in the country has substantially increased in past one year from 70.82% in July 2025 to 97.87% in June 2026. State and UT wise details of e-KYC and Face matching (as of June 2026) is placed at **Annexure**.

Due to digital reporting on Poshan Tracker rather manual data entry in 11 physical registers, workload and operational challenges of Anganwadi Workers (AWWs) have substantially been reduced. Reporting of daily activities like- opening of AWCs, daily attendance of children, distribution of THR and Hot Cooked Meal (HCM), activities conducted at AWC (Pre-school education, Personal Hygiene sessions) etc. are also available in offline mode, independent of network availability. This has become possible as the Poshan Tracker application has been specifically designed to allow data entry in offline mode and the data can get synced within 5 days of entry. The frontline functionaries i.e. Anganwadi Workers, Block Coordinators and Supervisors are equipped with smartphones to enter the data of services at Anganwadi Centres and programme monitoring in the field. All AWWs are also provided funds for internet connectivity charges.

The Ministry of Women and Child Development (MoWCD) provides continuous training and handholding support to AWWs for effective use of the Poshan Tracker application through the following mechanisms:

- Learning videos and awareness documents: In the Resource section of the Poshan Tracker application, learning videos and awareness documents are available for AWWs which can be accessed by them at any point of time for effective delivery of their routine tasks.
- Under the Poshan Bhi Padhai Bhi (PBPB) initiative, the MoWCD is imparting training to all the officials and field functionaries in the States and UTs through a cascading model of training, wherein Master Trainers (District Officers, Block Coordinators and Supervisors) are trained and the master trainers further train all Anganwadi Workers in the field. Training is imparted on different modules of Poshan Tracker, viz. Facial Recognition System (FRS), Geo-Tagging, Home Visit Scheduler etc. Block and District coordinators provide on-ground handholding support to AWWs and supervisors for effective usage of the Poshan Tracker Application and resolution of technical glitches.
- Daily Virtual Classroom Sessions: virtual classroom (VC) sessions are conducted every day from 3 pm to 4 pm, which AWWs may join to raise operational queries and receive real-time clarifications on use of the application.

- Helpline and Ticket-based Support: AWWs may raise a ticket through the application or call the Poshan Helpline (1515) for any Poshan Tracker related assistance. The call centre operates from 9:00 AM to 6:00 PM and provides support in 17 languages. Tickets raised are resolved on a day-to-day basis.
- Training on release of New Versions: Further, whenever new applications are launched on Poshan Tracker, field level trainings/ workshops are conducted for AWWs regarding queries/doubts/use of application by Digital India Corporation (DIC), National e-Governance Division (NeGD).

Annexure

State and UT wise details of e-KYC and Face matching for THR distribution (as of June 2026)

Sr. No	State / UT	Total Active Eligible Beneficiaries	e-KYC and Face Matching (%)	
1	Andhra Pradesh	15,79,848	15,73,826	99.62
2	Arunachal Pradesh	39,987	29,985	74.99
3	Assam	14,64,565	13,99,032	95.53
4	Bihar	58,05,885	56,93,889	98.07
5	Chhattisgarh	12,37,182	12,25,659	99.07
6	Goa	32,154	32,046	99.66
7	Gujarat	20,75,155	19,68,244	94.85
8	Haryana	7,94,000	7,67,361	96.64
9	Himachal Pradesh	2,67,541	2,67,261	99.90
10	Jharkhand	14,27,157	13,94,629	97.72
11	Karnataka	23,14,434	23,12,930	99.94
12	Kerala	7,61,139	6,91,948	90.91
13	Madhya Pradesh	34,14,903	32,83,405	96.15
14	Maharashtra	27,89,386	27,66,599	99.18
15	Manipur	1,36,072	1,25,632	92.33
16	Meghalaya	1,90,733	1,77,346	92.98
17	Mizoram	62,247	61,683	99.09
18	Nagaland	59,404	52,821	88.92
19	Odisha	19,26,861	19,06,092	98.92
20	Punjab	7,32,133	6,95,758	95.03
21	Rajasthan	23,78,043	23,56,289	99.09
22	Sikkim	13,722	10,777	78.54
23	Tamil Nadu	15,51,931	15,24,962	98.26
24	Telangana	10,85,170	10,78,515	99.39

25	Tripura	1,53,820	1,51,720	98.63
26	Uttar Pradesh	99,91,059	98,34,824	98.44
27	Uttarakhand	4,73,100	4,51,742	95.49
28	West Bengal	40,08,617	38,31,439	95.58
29	Andaman & Nicobar Islands	7,308	7,146	97.78
30	Dadra & Nagar Haveli - Daman & Diu	17,367	17,293	99.57
31	Delhi	4,53,477	4,52,478	99.78
32	J&K	4,38,600	4,31,159	98.30
33	Ladakh	9,616	9,443	98.20
34	Lakshadweep	2,985	2,983	99.93
35	Puducherry	29,971	28,994	96.74
36	Chandigarh	22,974	22,974	100.00
India		4,37,32,621	4,28,00,299	
